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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ ITA 578/2024  
THE COMMISSIONER OF INCOME  
TAX - INTERNATIONAL TAXATION -1

.....Appellant

Through: Mr Ruchir Bhatia, SSC, Mr Anant Mann, JSC and Mr Abhishek Anand, Advocate.

versus

CRICKET AUSTRALIA

.....Respondent

Through: None.

**CORAM:**

**HON'BLE THE ACTING CHIEF JUSTICE**

**HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**

**ORDER**

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**23.12.2024**

1. Issue notice to the respondent through all the permissible modes including electronic manner returnable on 28.04.2025.

**VIBHU BAKHRU, ACJ**

**TUSHAR RAO GEDELA, J**

**DECEMBER 23, 2024**

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*Click here to check corrigendum, if any*